## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 156 OF 2017**

Dated: 11th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Aravali Power Company Private Ltd.

.... Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Anna Malhotra for R-5

## **ORDER**

Learned counsel for respondent No.5 states that Respondent No.5 does not wish to file any reply.

Pleadings are complete. List the matter for hearing on <u>27.02.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd